

R.O.C.No.17817-A/2021-B2



DISTRICT JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 123 / 2021

Tmt.J.Juliet Pushpa, District Judge of Tamil Nadu State Judicial Service, functioned on deputation as Secretary to Government, Law Department, Government of Puducherry, who has been repatriated to her parent service viz., Tamil Nadu State Judicial Service in G.O.Ms.No.43, Department of Personnel and Administrative Reforms (Personnel Wing), Puducherry, dated 09.04.2021, and appointed on transfer as Judge, I Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Chennai, in G.O.(D) No.438, Home (Courts-II) Department, dated 05.04.2021 is posted as Judge, I Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Chennai, vice Tmt.V.Thenmozhi, transferred.

Tmt.V.Thenmozhe, District Judge, functioning as Judge, I Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Chennai, who has been appointed on transfer as Judge, II Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Chennai, in G.O.(D) No.438, Home (Courts-II) Department, dated 05.04.2021 is transferred and posted as Judge, II Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Chennai, in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 12.04.2021.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**